

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF APPEAL UNDER WORKMENS COMPENSATION ACT (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	AUW/1/2011	MR. A. V. NIGALYE MISS. VINITA GAWAS	KANTA GARG	PRATEEK ALLOYS PVT. LTD., AND ANR.,	ADV. DEVIDAS J. PANGAM FOR RESPONDENTS	
2	AUW/2/2015	ADV. ARUNKUMAR V. NIGALYE ADV. VINITA D. GAWAS	SHRI. MANNALAL GHURE BIND.	M/S INFRASTRUCTURE LOGISTIC PVT. LTD. REP. THR. ITS DIRECTOR SHRI. SAVLO SALGAONKAR AND 3 ORS.,	ADV. PRIYANKA KAMAT FOR R.NO. 3.1 TO 3.3 ADV. YUONNE DINIZ FOR R.NO. 1 & 2 ADV. GOURISH B. KAMAT FOR R.NO. 1 & 2 ADV. DEEPA SHIRGAONKAR FOR R.NO. 3.1 TO 3.3 ADV. TANVI BHARNE FOR R.NO. 3.1 TO 3.3	
3	AUW/1/2016	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO.LTD., THROUGH ITS AUTHORIZED OFFICER.	RAJESH G. BHAGAT AND ANR.	ADV. R. G. RAMANI FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1	

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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